

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3337**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/SHRAVANA 16, 1940 (SAKA)

VISA-FREE MOVEMENT ON INDO-MYANMAR BORDER

3337. DR. KIRIT SOMAIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the length of border between India and Myanmar;**
- (b) whether it is true that there is a visa-free movement regime for people living within 16 km. of either side of the border;**
- (c) if so, whether exodus of Rohingyas from Myanmar is facilitated by the regime and such refugees are easily entering the country;**
- (d) whether this regime is also being used by militants for smuggling drugs and fake currencies;**
- (e) if so, whether the Government is considering to review the free movement regime and bilateral agreement on this with Myanmar; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) India and Myanmar share a 1643 km long and land border which is characterized by “Free Movement Regime” for people residing within 16 kms of the either side of the border. The Border Guarding Forces with the assistance of other intelligence and enforcement agencies constantly monitor the movement of the people on the border to prevent any cross border illegal activity.

(e) to (f) The recently concluded agreement on Land Border Crossing between India and Myanmar contains provisions for harmonizing and regulating the movement of people residing within 16 kms., on either side of the border.
